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## (2021) 10 TDSAT CK 0036

## **Telecom Disputes Settlement And Appellate Tribunal**

Case No: Broadcasting Petition No. 746 Of 2020

Den Networks Ltd APPELLANT

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Business Broadcast News Pvt Ltd RESPONDENT

Date of Decision: Oct. 21, 2021

Hon'ble Judges: Shiva Kirti Singh, Chairperson; Subodh Kumar Gupta, Member

Bench: Division Bench

**Advocate:** Vibhav Srivastava

## **Judgement**

Heard learned counsel for the petitioner. Nobody appears for the respondent although affidavit of service shows that notice has been finally served

through paper publication on 18.8.2021. Sufficient time has already elapsed. If the respondent does not appear by the next date, the petitioner

shall be heard ex-parte.

Post the matter before the Court of Registrar on 23.11.2021 for passing necessary orders and directions to make the petition ready for hearing.